

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) No.293 of 2019

IN THE MATTER OF:

Brillio Technologies Pvt. Ltd.

...Appellant

Vs.

Registrar of Companies & Anr.

...Respondents

Present:

For Appellant: Mr. NPS Chawla, Mr. Sagar Vaidya and Ms. Sakshi Singh, Advocates.

For Respondents: Mr. P S Singh, Advocate for R-1 & 2.

ORDER

(Through Virtual Mode)

02.11.2020: The Learned Counsel for the Appellant had filed the copy of Company Petition No. 53/BB/19 on 29.10.2020, before the Office of the Registry. Since, the pleadings have been completed.

The Registry is directed to list the matter 'For Hearing' on **20.11.2020.**

Mr. P S Singh, Learned Counsel for R-1 & 2, is directed to file 'Notes of Written Submissions' together with 'Compilation of Judgements' if any, within a week from today and the copy of the same is to be served to the Learned Counsel for the Appellant three days before the next date of hearing.

**[Justice Venugopal M.]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/kam